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(1870) 03 CAL CK 0001

Calcutta High Court

Case No: Special Appeal No. 2852 of 1869

The Land Mortgage

Bank of India (Credit APPELLANT

Foncier Indien) Limited

Vs

Gregory Paul Mehtus. RESPONDENT

Date of Decision: March 28, 1870

Judgement

@JUDGMENTTAG-ORDER

The Court, accordingly, ordered that no refund of stamp duty could be made.